

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1570
TO BE ANSWERED ON 01/08/2025

PROGRESS OF RURAL DEVELOPMENT SCHEMES IN TAMIL NADU

1570 Shri R. Dharmar:

Will the Minister of Rural Development be pleased to state:

- (a) details of major rural development schemes implemented in Tamil Nadu during last three years, including Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Pradhan Mantri Awaas Yojana–Gramin (PMAY-G), and watershed development programmes;
- (b) funds allocated, released and utilised under these schemes in Tamil Nadu compared to other States;
- (c) steps taken to improve rural infrastructure such as roads, sanitation and drinking water facilities in Tamil Nadu;
- (d) measures adopted to enhance employment opportunities and livelihood support for rural youth and women in the State; and
- (e) challenges faced in implementation of rural development programmes in Tamil Nadu and efforts made by Government to address them?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a) & (b): Ministry of Rural Development (MoRD) is implementing a number of welfare schemes/programmes such as Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pradhan Mantri Awaas Yojana-Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), DeendayalAntyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDUGKY), Rural Self Employment Training Institutes(RSETIs), National Social Assistance Programme(NSAP) and Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) for overall development of rural areas of the country including Tamil Nadu. These schemes/programmes aim to alleviate poverty and to bring about overall improvement in the quality of life of the people in rural areas of the country by strengthening livelihood opportunities, providing minimum guaranteed employment, promoting self-employment, skilling of youths in various useful trades and entrepreneurship qualities, infrastructure development and provision of social assistance.

The funds allocated, released and utilised under the above schemes/programmes to all States/Union Territories, including Tamil Nadu, wherever maintained are at **Annexure**.

(c): PMGSY is a one-time special intervention of Government of India to improve the rural infrastructure through construction of roads. The programme envisages connecting all eligible unconnected habitations by way of an all-weather road as per core network in rural areas all over the country including Tamil Nadu. Similarly, Under PMAY-G, along with the

houses, facilities such as piped drinking water, toilets, electricity connection, LPG gas connection, solar lanterns and clear cooking energy, solar rooftop etc., are ensured through convergence. In addition to this, Ministry of Jal Shakti is implementing schemes viz., Swachh Bharat Mission-Grameen and Jal Jeevan Mission to ensure rural sanitation and to provide drinking water facilities in rural areas.

(d): MoRD is implementing schemes /programmes for providing employment and livelihood support including rural youth and women all over the country including Tamil Nadu. With a view to provide employment to rural people, MoRD is implementing MGNREGS which is a demand driven wage employment scheme. Further, MoRD is implementing DAY-NRLM to improve the livelihoods of rural poor households and organize these households for their social and financial inclusion. DAY-NRLM aims at mobilizing rural poor households into Self Help Groups (SHGs) and continuously nurturing and supporting them to take economic activities till they attain an appreciable increase in income over a period of time to come out of abject poverty. This Ministry is also implementing two schemes viz., DDUGKY and RSETI in the field of skill development for rural poor youth for their gainful employment with a view to eradicate poverty in the country. Rural road connectivity under PMGSY promotes access to economic and social services and also leads to the generation of increased agricultural production, changes in cropping patterns, better prices for agricultural produce, reduction in transport costs, and generation of employment opportunities in farm and non-farm sectors.

(e): Necessary guidelines/instructions have been issued from time to time to ensure smooth implementation of these schemes/programmes. However, some scheme-specific challenges with specific reference to Tamil Nadu is as under: -

- i. Under PMGSY, the major challenge is the state rural road network comprise roads of smaller lengths for which the identification and proposal of roads took time by the State. However, all roads proposed by State have been sanctioned.
- ii. Under PMAY-G, the common challenges are delay in release of central and state share by States in their respective SNA, timely provision of land by the State for landless beneficiaries, conducting Social Audit by the State/UT on regular basis and availability of trained rural masons and construction materials.

MoRD accords emphasis for targeted implementation of its schemes/projects. The programme wise factors affecting performance are analyzed and tailored actions are taken accordingly. Some of the major strategies in this regard are: -

- i. In order to ensure that the schemes reach closure, the Ministry has evolved a comprehensive multi- level and multi-format system of monitoring and evaluation of the implementation of rural development schemes, including Performance Review Committee Meetings, District Development Coordination and Monitoring Committee (“DISHA”) meetings, National Level Monitors (NLMs), Area Officers Schemes, Common Review Mission, Concurrent Evaluation and Impact Assessment Studies. State specific reviews of States/UTs are also undertaken from time to time and action is taken on the basis of their findings.
- ii. The schemes of the Rural Development have been brought upon end-to-end transaction-based MIS, which enables all the stakeholders to monitor status of

schemes in a real time basis. The works are photographed with geo-tags and time stamps. All the data of RD schemes are available on public domain.

- iii. In addition to above, the Ministry arranges for sufficient funds for completion of works facilitates forest clearances, coordinates convergence with related Ministries/Agencies for manpower, technical support etc.
- iv. Social Audits are also conducted for some Schemes like Mahatma Gandhi NREGS and PMAY-G. Ombudsman are also appointed for attending to any grievances regarding MGNREGA works. In addition, grievance redressal is being given due attention in all schemes of the Rural Development.
- v. States are advised to recruit adequate staff for implementation of the programme. Norms have been laid for staffing. Funds are provided for supporting hiring of manpower and other administrative expenditure. The training and orientation of programme manpower is also arranged from time to time.
- vi. Norms for administrative and technical oversight and audit have been laid down. Mobile application for inspection viz. Area Officer App has been developed. Similar apps have been developed in other areas too and is an ongoing process depending on the requirements. The performance of officials is monitored against them.
- vii. Regular coordination with the State Govt. for preparation of the fund release proposals and documentation is made and timely advice is tendered to them in this regard. In cases of delay, the matter is escalated to higher levels for seeking release of funds.
- viii. Women networks, community based organisations and civil society organisations are mobilised for creating demand from below for proper implementation of the schemes.

Annexure referred to in reply to part (a) & (b) of the Rajya Sabha Unstarred Question No.1570 to be answered on 01.08.2025

States/Union Territories-wise funds allocated, released and utilized, wherever maintained, under the schemes/programmes of MoRD

1. Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS)

(Rs in crore)

Funds released in the last three years under MGNREGS				
Sl.No	States/UTs	2022-23	2023-24	2024-25
1	Andhra Pradesh	8008.81	7353.67	7707.21
2	Arunachal Pradesh	578.32	427.35	560.70
3	Assam	2055.28	2221.38	1929.70
4	Bihar	6403.07	6200.03	6715.83
5	Chhattisgarh	3396.94	2895.12	3354.85
6	Goa	5.12	0.88	3.70
7	Gujarat	1692.07	1802.26	1540.54
8	Haryana	373.99	477.87	590.19
9	Himachal Pradesh	1162.83	1000.96	1203.28
10	Jammu & Kashmir	1050.99	921.60	1151.20
11	Jharkhand	2712.91	2922.27	2705.64
12	Karnataka	6232.83	5431.67	5709.90
13	Kerala	3832.43	3532.57	3136.44
14	Madhya Pradesh	5711.77	5891.65	6252.03
15	Maharashtra	2552.01	3041.48	4420.32
16	Manipur	1086.63	0.95	581.99
17	Meghalaya	1118.76	913.86	1155.09
18	Mizoram	540.39	507.96	611.65
19	Nagaland	899.76	641.50	287.85
20	Odisha	4645.73	4906.78	3763.80
21	Punjab	1182.13	1169.84	1331.61
22	Rajasthan	9662.99	8683.98	7581.87
23	Sikkim	92.71	112.19	97.57
24	Tamil Nadu	9743.53	12616.53	7585.49
25	Telangana	2999.11	3520.87	3825.31
26	Tripura	924.60	1043.59	1041.70
27	Uttar Pradesh	10652.24	9844.25	9721.48
28	Uttarakhand	794.72	553.81	626.43
29	West Bengal*	1.33	0.00	0.00
30	Andaman & Nicobar	9.60	0.00	4.44
31	Lakshadweep	1.62	2.21	0.32
32	Puducherry	0.00	0.00	40.56
33	Ladakh	24.95	58.77	85.98
34	Dadra & Nagar Haveli & Daman & Diu	68.93	62.64	9.02
	Total	90219.10	88760.50	85333.70

* Pending liability in case of State of West Bengal includes wage, material and admin component. Release of fund to the State of West Bengal has been stopped since 9th March, 2022 as per provision of section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to noncompliance with directives of Central Government.

2. Pradhan Mantri Awaas Yojana-Gramin (PMAY-G)

(Rs in crore)

Central Share released and Expenditure during the last three years under PMAY-G							
S.No	State	Central Release			Expenditure (including State share)		
		2022-23	2023-24*	2024-25*	2022-23	2023-24*	2024-25*
1	Arunachal Pradesh	69.58	200.605	1.00	127.27	239.84	32.39
2	Assam	9141.75	2934.45	4336.24	10913.25	6356.77	3589.42
3	Bihar	7497.21	29.6575	2279.60	11718.07	1097.77	4338.54
4	Chhattisgarh	344.23	1730.7576	5321.89	822.15	2201.82	5904.30
5	Goa	0.00	0	0.00	0.49	0.58	0.03
6	Gujarat	911.75	559.2525	1302.49	1004.67	1540.76	1368.93
7	Haryana	44.33	3.2325	143.46	62.35	32.42	132.65
8	Himachal Pradesh	37.86	99.464	871.39	33.24	92.40	689.95
9	Jammu And Kashmir	1031.58	1234.685	288.88	709.95	1363.33	636.37
10	Jharkhand	1236.02	28.09	1014.75	2127.40	523.32	677.37
11	Kerala	70.29	2.11	66.02	94.63	22.86	125.18
12	Madhya Pradesh	6374.91	241.64	4277.68	11171.29	1258.44	3734.67
13	Maharashtra	1676.07	785.2148	4980.59	3098.13	1809.60	4861.40
14	Manipur	161.14	216.4475	169.64	128.80	157.32	138.14
15	Meghalaya	106.44	1591.2625	0.00	88.26	1498.34	245.95
16	Mizoram	29.58	157.8975	12.95	55.52	140.30	58.81
17	Nagaland	52.50	334.165	54.91	28.68	322.57	156.13
18	Odisha	1723.28	4310.7076	825.05	310.83	7643.52	2714.60
19	Punjab	71.68	32.635	239.78	100.86	48.15	184.18
20	Rajasthan	2157.52	67.57	1239.90	3036.53	661.99	1440.76
21	Sikkim	0.97	1.577847	0.00	1.67	2.12	0.60
22	Tamil Nadu	2004.39	28.2325	167.09	2290.47	975.55	310.84
23	Tripura	1264.20	1276.9	204.86	1325.14	1664.58	151.68
24	Uttar Pradesh	4777.03	2620.931	130.45	7317.50	5014.91	785.93
25	Uttarakhand	128.08	388.1925	20.27	172.55	353.88	72.72
26	West Bengal	0.00	0	0.00	1108.30	80.57	30.71
27	Andaman and Nicobar	0.00	5.45	0.00	0.42	2.19	3.55
28	Dadra and Nagar Haveli	0.00	0	16.12	13.49	16.73	26.40
29	Daman and Diu	0.00	0.00		0.06	0.16	0.11
30	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00
31	Puducherry	0.00	0.00	0.00	0.00	0.00	0.00
32	Andhra Pradesh	0.00	312.25	113.50	87.65	503.66	90.91
33	Karnataka	214.92	3.61	414.04	0.00	468.67	447.06
34	Telangana	0.00	0.00	0.00	0.00	0.00	0.00
35	Ladakh	3.09	18.90	0.00	3.00	18.00	0.08
	Total	41130.36	19215.89	28492.52	57952.62	36113.12	32950.34

*including PM_JANMAN

3. Pradhan Mantri Gram Sadak Yojana (PMGSY)

(Rs in Crore)

Total funds released and expenditure incurred during last three years under PMGSY							
S.No.	State/UTs	Release of Central Fund			Expenditure incurred including State share		
		2022-23	2023-24	2024-25	2022-23	2023-24	2024-25
1	Andaman And Nicobar	12.22	12.22	0.05	7.51	22.93	3.97
2	Andhra Pradesh	644.13	140.64	507.32	748.63	368.03	370.60
3	Arunachal Pradesh	1018.74	339.90	609.00	1,246.99	320.09	726.10
4	Assam	664.91	391.29	79.24	1,118.21	571.22	264.55
5	Bihar	1443.23	963.37	1195.44	2,088.54	1,815.63	2,312.80
6	Chhattisgarh	995.87	401.77	325.24	1,057.35	388.09	421.88
7	Goa	0.00	0.00	0.00	0.00	0.00	0.00
8	Gujarat	266.63	298.41	220.65	492.19	330.33	361.22
9	Haryana	168.25	74.01	27.38	213.81	150.86	34.60
10	Himachal Pradesh	624.76	617.56	634.82	626.84	371.54	904.14
11	Jammu and Kashmir	717.00	1304.17	1028.25	1,114.78	1,256.96	1,070.65
12	Jharkhand	332.63	752.80	961.77	745.63	1,323.90	1,374.96
13	Karnataka	720.47	72.25	100.58	864.71	404.03	142.81
14	Kerala	106.76	54.25	122.27	124.97	164.95	249.15
15	Ladakh	109.97	37.50	113.81	107.81	30.44	111.33
16	Madhya Pradesh	1557.47	599.42	703.29	1,978.73	1,105.16	966.83
17	Maharashtra	743.00	1110.80	854.93	1,074.02	1,507.37	1,524.10
18	Manipur	744.98	161.29	2.81	539.11	296.83	88.18
19	Meghalaya	405.89	122.59	219.62	373.72	238.19	373.80
20	Mizoram	584.20	141.37	87.50	315.94	381.62	45.78
21	Nagaland	183.15	161.29	2.25	198.65	94.01	30.50
22	Odisha	1235.88	1262.55	712.39	2,088.9	1,589.8	736.5
23	Pondicherry	24.72	0.27	25.00	27.08	11.89	-0.10
24	Punjab	231.06	265.10	319.87	428.72	522.95	328.82
25	Rajasthan	199.90	404.79	450.46	372.38	633.09	932.86
26	Sikkim	263.33	94.37	70.00	230.34	130.13	148.98
27	Tamil Nadu	613.70	411.36	638.66	532.36	777.78	741.43
28	Telangana	321.43	296.9625	132.57	345.32	479.41	399.90
29	Tripura	267.59	185.03	172.75	152.90	112.64	98.25
30	Uttar Pradesh	2068.57	2679.63	1968.60	3,267.32	3,791.65	2,703.84
31	Uttarakhand	1297.16	551.05	815.50	1,350.02	800.68	934.03
32	West Bengal	381.03	99.275	225.00	394.75	309.11	269.77
33	Total	18948.61	14007.29	13327.03	24,228.27	20,301.27	18,672.26

4. DeendayalAntyodaya Yojana - National Rural LivelihoodsMission (DAY-NRLM)

(Rs.in Crore)

Allocation and release 2022-23 to 2024-25										
S. No	State/UT s	2022-23			2023-24			2024-25		
		Central Allocation	Central Releases	Expenditure*	Central Allocation	Central Releases	Expenditure*	Central Allocation	Central Releases	Expenditure *
1	Andhra Pradesh	251.73	188.80	467.53	251.73	62.94	173.00	307.69	230.77	249.92
2	Bihar	1026.58	1283.23	2166.72	1026.58	1411.55	2028.41	1254.78	1725.33	2509.33
3	Chhattisgarh	228.01	171.01	295.38	228.01	295.81	386.57	278.70	278.70	467.21
4	Goa	7.50	7.50	12.72	7.50	7.50	12.93	9.00	12.38	15.76
5	Gujarat	162.44	121.83	196.76	162.44	162.44	250.25	198.55	198.55	320.94
6	Haryana	95.57	47.78	67.44	95.57	47.78	56.87	116.81	29.20	68.78
7	Himachal Pradesh	40.25	40.25	45.70	40.25	55.34	56.58	49.19	67.64	65.65
8	Jammu & Kashmir	180.17	127.84	141.94	180.00	180.00	171.00	60.79	45.59	112.37
9	Jharkhand	387.08	387.08	693.38	387.08	387.08	667.49	473.13	473.13	844.52
10	Karnataka	325.87	244.40	444.79	325.87	325.87	556.73	398.31	270.55	602.77
11	Kerala	146.22	109.66	148.14	146.22	109.66	222.40	178.72	178.72	268.11
12	Madhya Pradesh	488.46	488.46	585.76	488.46	244.23	613.58	597.04	447.78	585.87
13	Maharashtra	644.01	483.01	763.24	644.17	885.73	1294.08	787.36	1082.62	1884.76
14	Odisha	493.59	616.99	1006.44	493.59	678.69	888.67	603.31	576.12	1199.55
15	Punjab	46.44	34.83	56.35	46.44	42.54	66.23	56.77	56.77	83.82
16	Rajasthan	247.45	340.24	500.95	247.45	247.45	543.44	302.45	415.87	535.65
17	Tamil Nadu	381.57	381.57	834.62	381.57	286.18	509.61	466.39	349.80	755.25
18	Telengana	179.81	44.95	81.71	179.81	0.00	77.14	219.78	83.95	147.64
19	Uttar Pradesh	1477.94	1108.45	1829.21	1477.94	1477.94	2297.81	1806.47	1465.13	2224.21
20	Uttarakhand	77.81	106.99	99.90	77.81	106.99	135.36	95.11	127.11	130.43
21	West Bengal	548.53	548.53	779.72	548.53	657.16	1038.02	670.46	921.88	1442.72
22	Andaman & Nicobar Islands	9.00	4.50	4.25	6.00	6.00	5.59	7.00	5.25	4.64
23	Daman & Diu and D&N Haveli	6.00	3.00	2.53	4.50	3.38	2.30	5.50	5.50	3.86
24	Lakshadweep	2.39	1.19	1.15	3.00	1.50	7.18	3.50	1.75	1.40
25	Ladakh	13.19	6.60	3.43	10.00	10.00	1.13	7.50	7.50	6.62
26	Puducherry	17.00	12.75	13.46	17.00	17.00	14.67	20.00	20.00	16.08
27	Arunachal Pradesh	132.26	99.19	91.00	127.76	127.76	130.21	79.56	79.56	118.87
28	Assam	381.36	381.36	456.30	398.43	398.43	468.63	406.88	376.26	485.05
29	Manipur	125.38	31.35	27.30	105.23	52.62	62.70	138.58	69.29	72.57
30	Meghalaya	169.28	169.28	154.25	199.76	274.67	121.35	155.26	213.48	283.66
31	Mizoram	156.72	39.18	54.64	163.96	63.87	72.46	35.93	17.96	60.52
32	Nagaland	177.94	88.97	82.10	164.28	123.21	94.60	106.50	106.50	143.81
33	Sikkim	66.49	16.62	20.32	73.32	18.33	15.92	39.78	9.94	16.96
34	Tripura	241.62	120.81	173.31	305.35	305.35	316.56	250.22	250.22	263.81
Total		8935.66	7858.21	12302.45	9015.60	9074.99	13359.44	10187.00	10200.79	15993.10

*Note-Expenditure against the total available funds which includes (Opening Balance+CentralShare+StateShare+Other receipts)

5. DeenDayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY)

(in Rs lakh)

Funds released during the last 3 years under DDUGKY				
S.N.	States	2022-23	2023-24	2024-25
1	A&N Islands	0.00	0.00	0.00
2	Andhra Pradesh	0.00	4350.86	1973.00
3	Arunachal Pradesh	0.00	53.60	529.00
4	Assam	0.00	2210.23	5000.00
5	Bihar	0.00	0.00	0.00
6	Chhattisgarh	0.00	20.01	1394.00
7	Goa	0.00	0.00	0.00
8	Gujarat	0.00	0.00	0.00
9	Haryana	0.00	0.00	1610.00
10	Himachal Pradesh	2665.68	2631.74	3254.00
11	Jammu & Kashmir	58.82	0.00	0.00
12	Jharkhand	1682.50	2786.45	4938.60
13	Karnataka	44.81	22.15	0.00
14	Kerala	0.00	0.00	0.00
15	Madhya Pradesh	2096.97	2168.51	6002.00
16	Maharashtra	0.00	25.73	0.00
17	Manipur	0.00	17.15	0.00
18	Meghalaya	42.56	1247.36	1058.00
19	Mizoram	0.00	0.00	496.00
20	Nagaland	0.00	12.86	981.00
21	Odisha	175.77	3630.14	0.00
22	Puducherry	35.76	439.74	349.98
23	Punjab	1647.89	929.75	2872.00
24	Rajasthan	0.00	0.00	2900.00
25	Sikkim	0.00	673.93	312.00
26	Tamil Nadu	50.86	1876.32	2790.00
27	Telangana	0.00	0.00	0.00
28	Tripura	37.38	17.14	0.00
29	Uttar Pradesh	0.00	0.00	0.00
30	Uttarakhand	43.86	41.79	0.00
31	West Bengal	0.00	16.44	0.00
	Total	8582.86	23171.90	36459.58

6. Rural Self Employment Training Institutes (RSETIs)

(in Rs lakh)

Funds released during the last 3 years under RSETIs				
S.N.	State/ UT	2022-23	2023-24	2024-25
1	A&N Islands	0.00	0.00	0.00
2	Andhra Pradesh	1566.05	1566.05	0.00
3	Arunachal Pradesh	0.00	0.00	53.36
4	Assam	637.36	892.96	1306.41
5	Bihar	0.00	1500.00	2341.71
6	Chhattisgarh	1450.81	0.00	2000.00
7	D&N Haveli	0.00	0.00	0.00
8	Gujarat	2176.75	862.73	817.16
9	Haryana	450.72	352.31	500.00
10	Himachal Pradesh	0.00	0.00	1125.86
11	J&K	0.00	0.00	360.58
12	Jharkhand	1139.65	0.00	2000.00
13	Karnataka	2017.36	2265.24	1109.76
14	Kerala	0.00	1214.90	825.90
15	Lakshadweep	0.00	0.00	0.00
16	Madhya Pradesh	0.00	1500.00	3500.00
17	Maharashtra	2647.82	2127.13	2500.34
18	Manipur	0.00	98.75	149.28
19	Meghalaya	171.24	107.57	184.80
20	Mizoram	0.00	86.49	38.45
21	Nagaland	0.00	63.02	47.83
22	Odisha	1133.50	1250.76	1464.00
23	Pondicherry	0.00	0.00	189.34
24	Punjab	966.27	361.67	746.34
25	Rajasthan	1322.91	1218.42	0.00
26	Sikkim	0.00	0.00	93.01
27	Tamil Nadu	1518.84	2735.86	0.00
28	Telangana	1147.63	0.00	0.00
29	Tripura	106.40	101.21	367.60
30	Uttar Pradesh	0.00	0.00	0.00
31	Uttarakhand	248.65	0.00	200.00
32	West Bengal	0.00	1000.00	390.66
	Total	18701.96	19305.07	22312.39

7. National Social Assistance Programme(NSAP)

(in Rs lakh)

Funds allocated and released during the last three years under NSAP							
Sl. No.	States/UTs	2022-23		2023-24		2024-25	
		Allocation	Release	Allocation	Release	Allocation	Release
1	Andhra Pradesh	27705.62	31733.89	29032.32	40740.80	29068.23	35449.03
2	Bihar	111076.71	134126.33	120819.18	147310.60	120991.83	139068.46
3	Chhattisgarh	28661.29	29961.18	28508.06	27754.22	28544.01	37525.98
4	Goa	654.43	0.00	477.96	0.00	478.43	0.00
5	Gujarat	25795.42	24201.38	29599.99	20710.89	29635.28	20755.48
6	Haryana	9941.60	25019.99	11171.84	0.00	11186.39	1069.65
7	Himachal Pradesh	3386.37	3584.92	3497.85	9018.57	3502.92	0.00
8	Jharkhand	38134.41	40920.91	39573.72	27658.89	39627.12	32478.80
9	Karnataka	45458.65	44657.65	46192.49	45052.40	46244.78	11393.05
10	Kerala	20695.99	0.00	26456.54	60213.92	26482.95	13124.19
11	Madhya Pradesh	67693.99	101039.78	72341.36	82790.75	72429.65	88977.39
12	Maharashtra	46741.30	17114.43	41110.97	0.00	41172.08	53412.75
13	Odisha	61754.56	68058.44	64876.74	68547.36	64955.66	54953.18
14	Punjab	7596.63	0.00	5161.17	1541.22	5168.49	2288.32
15	Rajasthan	35360.89	62175.52	38084.14	30520.44	38132.29	60866.98
16	Tamil Nadu	56226.26	57878.86	60564.09	67595.26	60635.90	64076.78
17	Telangana	19800.58	21644.80	21130.01	16666.37	21155.96	0.00
18	Uttar Pradesh	169603.84	183517.67	188379.76	139301.47	188645.49	194738.35
19	Uttarakhand	10785.22	11891.96	8051.04	8913.47	8062.98	11184.80
20	West Bengal	66363.48	62255.91	67662.78	100318.32	67738.55	79639.54
NE States							
21	Arunachal Pradesh	2502.59	0.00	327.26	904.59	327.25	0.00
22	Assam	63516.30	30954.42	31054.39	28980.90	31054.44	31919.31
23	Manipur	5082.82	2728.82	2480.34	1636.40	2480.32	2193.52
24	Meghalaya	6131.01	2112.18	2373.97	2168.84	2373.96	2180.53
29	Mizoram	2191.40	1066.90	1115.66	1062.02	1115.67	1401.14
26	Nagaland	3565.70	2255.86	1844.31	1714.61	1844.31	3058.37
27	Sikkim	1361.08	814.36	687.04	0.00	687.04	0.00
28	Tripura	12172.20	3002.62	5900.02	4400.21	5900.01	5613.05
Union Territories							
29	A&N Islands	124.38	0.00	34.95	0.00	34.72	0.00
30	Chandigarh	110.64	0.00	116.41	0.00	116.46	0.00
31	D&N Haveli and D&D	171.55	0.00	218.84	0.00	218.60	0.00
32	NCT Delhi	6626.68	0.00	6763.90	0.00	6759.94	11782.56
33	J & K	5216.77	2112.65	4859.46	8000.55	4855.16	3463.91
34	Ladakh	115.42	368.48	144.44	0.00	143.90	573.88
35	Lakshadweep	12.01	0.00	8.36	0.00	8.32	0.00
36	Puducherry	1171.21	0.00	1410.65	0.00	1409.90	0.00
	Grand Total	963508.98	965199.90	962032.00	943523.07	963189.00	963189.00

**8. Watershed Development Component- Pradhan Mantri Krishi Sinchayee Yojana
(WDC-PMKSY)**

(Rs in Crore)

Central funds released and funds utilized during the last three years under WDC-PMKSY2.0								
S. No.	State/UT	Total central share	Central funds released			Expenditure including State share		
			2022-23	2023-24	2024-25	2022-23	2023-24	2024-25
1	Andhra Pradesh	333.19	42.11	23.12	34.320	58.06	82.43	87.93
2	Arunachal Pradesh	380.31	70.08	119.00	85.720	59.84	140.68	100.01
3	Assam	334.23	54.02	108.00	22.62	55.85	89.42	64.25
4	Bihar	264.58	0.00	0.52	41.480	49.13	104.94	91.34
5	Chhattisgarh	368.20	40.29	135.00	6.050	82.67	157.54	89.35
6	Goa	33.57	0.00	4.48	1.920	0.44	5.84	3.72
7	Gujarat	412.68	51.32	141.00	32.36	38.79	215.68	153.61
8	Haryana	48.36	3.02	6.18	7.080	7.03	11.59	10.82
9	Himachal Pradesh	168.51	12.86	13.06	21.34	14.88	22.25	18.42
10	Jharkhand	236.12	23.18	82.00	0.02	39.10	108.61	68.36
11	Karnataka	461.80	96.96	132.00	38.12	300.10	189.90	109.13
12	Kerala	43.95	0.00	6.59	10.32	7.62	23.54	14.58
13	Madhya Pradesh	724.41	257.62	78.75	71.76	325.85	302.27	158.81
14	Maharashtra	750.68	108.55	187.50	62.84	66.47	346.49	210.51
15	Manipur	147.90	0.00	14.21	11.08	7.34	11.05	8.82
16	Meghalaya	158.08	0.00	23.83	30.97	38.05	49.34	25.03
17	Mizoram	124.99	21.42	31.82	39.20	28.72	31.43	39.91
18	Nagaland	126.05	12.88	25.31	19.68	19.83	24.78	25.19
19	Odisha	505.24	45.39	146.00	49.73	156.65	275.96	163.04
20	Punjab	48.50	5.30	3.23	3.80	8.48	8.63	6.59
21	Rajasthan	1194.22	0.00	74.33	211.64	108.69	413.22	392.33
22	Sikkim	76.49	5.51	13.44	7.90	3.19	16.77	12.86
23	Tamil Nadu	221.20	42.84	80.54	23.88	59.10	112.82	95.63
24	Telangana	220.84	38.36	3.68	24.35	38.89	69.33	19.64
25	Tripura	80.64	0.00	16.54	24.91	11.85	21.13	32.20
26	Uttar Pradesh	348.39	0.00	86.20	54.64	9.59	79.34	143.78
27	Uttarakhand	209.03	19.50	32.99	27.74	12.14	56.51	29.21
28	West Bengal	210.36	22.74	26.94	51.15	19.46	80.54	71.39
29	UT of J & K	194.58	9.53	36.81	40.47	11.08	42.33	40.08
30	UT of Ladakh	60.86	3.80	8.37	10.01	1.16	8.39	7.93
	Total	8487.97	987.27	1661.43	1067.10	1640.04	3102.75	2294.47
